

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**  
**(SPECIAL BENCH)**

5. C.P.(CAA)/71/MB/2023  
IN  
C.A.(CAA)/229/MB/2022

CORAM: SHRI. KISHORE VEMULAPALLI, MEMBER (J)  
MS. MADHU SINHA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **13.03.2023**

NAME OF THE PARTIES: JSW Ispat Special Products Limited.

SECTION 230 (I) OF COMPANIES ACT, 2013

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**ORDER**

Mr. Hemant Sethi, counsel appearing for the Applicant is present through  
virtual hearing.

List this matter before regular Bench on **13.04.2023**.

Sd/-  
MADHU SINHA  
Member (Technical)  
//SKS//

Sd/-  
KISHORE VEMULAPALLI  
Member (Judicial)